

ITEM NO.7

Court No.7

SECTION IIB

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CRIMINAL APPEAL NO(s). 628-629 OF 2013

BHARAT BHUSHAN

Appellant (s)

VERSUS

STATE OF H.P.

Respondent(s)

(Office report for directions)

Date: 08/08/2013 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE T.S. THAKUR
HON'BLE MR. JUSTICE VIKRAMAJIT SEN

For Appellant(s) Dr. Mansih Singhvi, AAG,
Mr. Milind Kumar, Adv.
Mr. Irshad Ahmad, Adv.

For Respondent(s) Ms. Pragati Neekhara, Adv.

UPON hearing counsel the Court made the following
O R D E R

The fee of Rs. 7,000/- be paid to the Amicus Curiae.

| (Shashi Sareen)
| Court Master

| | (Veena Khara)
| | Court Master

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